म्रध्यक्ष महोदय: प्रेस का भी कोई फंक्णन है या नहीं ? प्रोस किस लिए हैं। ग्रगर ऐसी खबरें न निकालों तो किस जिए बट हैं?

THE MINISTER OF STATE THE MINISTRY OF FINANCE (Shri K. R. GANESH): The position is that the Pay Commission will submit their Report to the Finance Minister 31st March. We are not aware of any report which has been submitted. We ourselves do not know how it is coming in the Press. It is for the Pay Commission to decide.

RE. STRIKE IN J.K. MILLS. KAN-PUR

SHRI S. M. BANERJEE (Kanpur): Mr. Speaker, Sir there is a sixty-two day old strike going on in J. K. jute mill at Kanpur. Singhanias are one of the biggest employers in the country and they are owning this mill. I am told that they are not inclined to have any negotiated settlement despite the fact there was a letter by the Union Labour Minister written to the State Labour Minister. One of their demands is regarding piece-work rates and their second demand is about payment of same wages as jute workers in Calcutta are getting. Both the demands are linked up with the policy of the Central Government, I want the Labour Minister to make a statement immediately; otherwise we shall demand that this mill be taken over from J. K. If this matter is not settled within two or three there is going to be strike in all fextile units in Kanpur. If the Labour Minister of U.P. is afraid of J. K. If the Chief Minister of U.P. is afraid J. K. because of the election funds, I would request the hon. Labour Minister and the hon. Prime Minister that they should come to the rescue of the 4,000 striking workers of this mill. Since the Labour Minister is here, let him make some statement. Speaker, Sir, I beg of you to ask the Labour Minister to make a statement.

SPEAKER: Mr. Baneriee. MR. there is no question of begging. If he is ready to make a statement, I have no objection. It will be sent to him.

(Interruptions)

MR. SPEAKER: Please sit down. What is this going on everyday? I am not going to allow it. I am not going to allow anybody. There is a limit to everything. You go on wasting the time of the House. from a member who is not permitted by the Chair is going on record.

12.38 hrs.

DEMANDS FOR GRANTS, 1973-74-contd.

MINISTRY OF HOME AFFAIRS-contd.

MR. SPEAKER: Further discussion and voting on the Demands for Grants under the central of the Ministry of Home Affairs.

Shri Vajpayce

श्री ग्रटल बिहारी वाजपेयी (ग्वालियर): गृह मन्त्रालय की मांगो पर विचार करने से पहले मैं सीमा सुरक्षदल के उन जवानों तथा ग्रफसरों के प्रति ग्रपनी विनम्त्र श्रद्धां-जलि समर्पित रकना चाहता हं जिन्होंने 1971 के भारत पाक युद्ध में श्रीर बंगला देश के मुक्ति के संग्राम में ग्रपने प्राणों की ब्राहृति दी। इस संकट काल में सीमा सुरक्षा दल ने प्रशंसनीय कार्य करके दिखाया है। हमारा कर्तव्य है कि हम उनकी पीट ठोंकें भ्रौर जवानों के बच्चों की पढाई लिखाई ग्रौर उनके ग्रावास की व्यवस्था की ग्रोर समुचित ध्यान दें। मुझे ग्वालियर के निकट टेकनपुर में उनके प्रशिक्षण केन्द्र में जाने का मौका मिला था। उनकी प्रशिक्षा का प्रबन्ध बहुत उत्तम है, लेकिन उनके बच्चों के पठन पाठन भ्रौर ग्रावास के प्रबन्ध में कमी है जिसकी भ्रोर गृह मन्त्रालय का ध्यान जाना चाहिए।